

the Central Government for approval which are not within the prescribed ceilings. No analysis is done by the Government in regard to the cases which are not referred to the Central Government for approval.

- (b) No, Sir.
- (c) No guidelines have been issued in this regard.
- (d) Does not arise.

Investigation into Satyam Fraud

298. SHRI VARINDER SINGH BAJWA : Will the Minister of CORPORATE AFFAIRS be pleased to state :

- (a) the present status of investigations being conducted by the CBI into the affairs of Satyam Computers;
- (b) the number of persons, other than the employees of the company, arrested so far for their involvement in the scam; and
- (c) by when the investigations are likely to be completed and chargesheets are to be filed against the accused?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHEED) : (a) CBI, after registering a case on 20.02.09, has filed the chargesheet on 07.04.2009 under Section 120-b r/w 420, 419, 467, 468, 471, 477-A & 201 IPC against nine accused persons which include Shri B. Ramalinga Raju, the then Chairman of Satyam, Shri B. Rama Raju, the then Managing Director of Satyam and Shri Vadlamani Srinivasu, the then Senior Vice President and Chief Financial Officer of Satyam. The court has taken organizance of the chargesheet and the matter is at the pre-charge stage. CBI is also presently conducting further investigation in the matter after taking necessary permission from the court.

- (b) Two persons, other than the employees of the company, Satyam Computers Services Limited (SCSL), namely Shri S. Gopalkrishnan and Sri Talluri Srinivas, both statutory auditors of M/s SCSL from M/s. Price Waterhouse, Bangalore have been arrested.
- (c) Further investigation by the CBI is in progress.

Regulation of Financial Fraudsters

299. SHRI A. VIJAYARAGHAVAN : Will the Minister of CORPORATE AFFAIRS be pleased to state :

- (a) whether Government is aware that a lot of consumers were cheated in money-chain programmes like the Gold-Quest;
- (b) whether Government is taking any measures to regulate such mushrooming financial fraudsters; and